



**Honourable Shri Justice V. V. Kamat**

***M.A., LL.B.***

**1989-1994**

Justice Vilas Vinayak Kamat , M.A., LL.B. : Born on 27-3-1937. Enrolled as an Advocate in the Bombay High Court on 7-8-1961. Practised principally on the Appellate Side of the Bombay High Court. Worked as Assistant Government Pleader and Public Prosecutor from 1972 to 1981. Part time professor of Law in Siddharth College of Law and K.C. College of Law from 1972 to 1978. Practised in Civil, Criminal and Constitutional matters. Appointed as an Additional Judge of the Bombay High Court for a period of two years with effect from 24-5-1989 and permanent Judge from 15-5-1990. Transferred to Kerla High Court on 29.4.1994.